

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Nagarjuna Oil Corporation Ltd

MAIN PETITION NUMBER : TCP/10/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/1096/2022S

ORDER

Ld. Counsel Mr. Sandeep Kumar Ambalavanan is present for the Applicant.

None is present for the Respondent.

Ld. Counsel for the Applicant seeks and is granted time to go through the submissions made by the Respondent.

List the application for hearing on **11.12.2023**.

- sd -

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

- sd -

(SANJIV JAIN)
MEMBER (JUDICIAL)